

ITEM NO.2

COURT NO.7

SECTION IV

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

I.A. NOS. 9-12, 13-17/2009 IN CIVIL APPEAL NO(s). 4060 OF 2009

MODERN DENTAL COLLEGE & RES.CEN. & ORS.

Appellant (s)

VERSUS

STATE OF MADHYA PRADESH & ORS.

Respondent(s)

[for intervention and direction and exemption from filing OT and permission to file addl. document and direction and office report)

with

I.A. Nos. 9-10 in C.A. No. 4062 of 2009

[for intervention and direction and office report)

Date: 30/06/2009 These I.As. were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

[VACATION BENCH]

For Appellant(s) Mr. A.M. Singhvi, Sr. Adv.  
Mr. Vivek Tankha, Sr. Adv.  
Mr. Sushil Kumar Jain, Adv.  
Mr. Puneet Jain, Adv.

Dr. Rajeev Dhawan, Sr. Adv.  
Ms. Pragati Nikhra, Adv.  
Mr. Ajay Assudani, Adv.  
Mr. D.K.Sinha, Adv.  
M/s. AP & J Chambers

For Respondent(s) Ms. Indu Malhotra, Sr. Adv.  
Ms. Prachi Mishra, Adv.  
Mr. Mishkant Pandey, Adv.  
Ms. Kavita Wadia, Adv

Mr. Ravi Shankar Parshad, Sr. Adv.  
Mr. Mukul Rohtagi, Sr. Adv.

2

Mr. S.K. Dubey, Sr. Adv.  
Mr. B.S. Banthia, Adv.

Mr. Sanjay K. Agrawal, Adv.

UPON hearing counsel the Court made the following  
ORDER

List these I.As. on 8.7.2009 before an appropriate Bench.

(Pardeep Kumar)  
Court Master

(Neeru Bala Vij)  
Court Master